

to lay on the Table—(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:—

(i) Statement regarding Review by the Government of the working Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6641/94]

(2) (i) A copy of the Annual report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding review by the Government of the working of the National Water Development Agency New Delhi for the year 1993-94.

[Placed in Library. See No. LT-6642/94]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Brahmaputra Board, Guwahati, for the year 1993-94.

[Placed in Library. See No. LT-6643/94]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Betwa River Board for the year 1993-94.

[Placed in Library. See No. LT-6644/94]

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): On behalf of Shri P.M. Sayeed I beg to lay on the Table—A copy of Notification No. F.No. 11(66)/86-LSG/Pt. I/No. U. 14011/160/89-Delhi (Hindi and English versions) published in Delhi Gazette dated the 18th August, 1994 making certain amendments to the Order of the Government of India in the Ministry of Home Affairs No. U. 14011/160/89-Delhi(i) dated the 6th January, 1990.

[Placed in Library. See No. LT. 6645/94]

[English]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): On behalf of Shri S. Krishna Kumar, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and

English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See L.T. No. 6633/94]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of Non-Conventional Energy Sources for the year 1994-95.

[Placed in Library. See L.T. No. 6634/94]

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAMLAL RAHI): I beg to lay on the Table—A copy of the Annual Assessment Report (Hindi and English versions) on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union.

[Placed in Library. See L.T. No. 6646/94]

14.23½ hrs.

#### MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cable Television Networks (Regulation) Bill, 1994, which has been passed by the Rajya Sabha at its sitting held on the 13th December, 1994."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cotton Transport Repeal Bill, 1994, which has been passed by the Rajya Sabha at its sitting held on the 13th December, 1994."

14.24 Hrs.

#### BILLS AS PASSED BY RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I lay on the Table two Bills as passed by Rajya Sabha on the 13th December, 1994.

1. The Cable Television Networks (Regulation) Bill, 1994.

2. The Cotton Transport Repeal Bill, 1994.

[Placed in Library. See L.T. No. 6635/94]